

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 841/2016

IN THE MATTER OF:

M/s. Dinesh Kochhar
Vs.
M/s Permia Structures Limited

.....PETITIONER

.....RESPONDENT

SECTION:

Under Section 433(e) & 434

Order delivered on 06.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

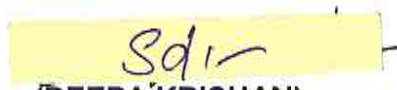
For the Petitioner :-

For the Respondent :-

ORDER

None appears for the petitioners even at the time of second call. In this circumstance, the petition is dismissed. Let the file be disposed to records after following the due formalities.


R. VARADHARAJAN
MEMBER (JUDICIAL)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Deepak (06.07.2017)